

**TRADE MARKS REGISTRY, KOLKATA****OPPOSITION HEARING BOARD FOR THE MONTH OF MARCH, 2022****Hearing Officer : Dr. Pawan Kumar Pandey, Deputy Registrar****Date: 07/03/2022**

<b>S.No</b>	<b>TIME</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	11.00 a.m.	821096	2095609	D. SEN & CO. VS ANAND AND ANAND
2		824227	2158181	ANIRUDDHA MAITRA, ADVOCATE VS DELHI REGISTRATION SERVICE
3		851242	2144900	GLOW WELL VS DELHI REGISTRATION SERVICES
4		825583	2249376	D. SEN & CO VS MAHTTA & CO
5		840507	2221423	VICTOR MOSES & CO VS UNITED OVERSEAS TRADE MARK CO
6		828178	2227033	S. MAJUMDAR & CO VS REMFY & SAGAR
7		883268	2150814	S.S. DATTA & ASSOCIATES VS Khaitan & Co.
8		821001	2066955	GOLDFINN TECHNOLOGIES VS AMARJIT & ASSOCIATES

9		790334	2100345	S.S. DATTA & ASSOCIATES VS ATHENA LEGAL
10		827514	2170137	D. SEN & CO VS RAM & RAM ADVOCATES
11	02.00 P.M.	844204	2201066	KOLKATA TRADE MARK SERVICE VS ANAND AND ANAND
12		848443	2091125	GLOW WELL VS V. RAVI, ADVOCATE
13		805861	2210920	C. J. ASSOCIATES VS KAYSER AND COMPANY
14		828214	2230201	TRADE MARK REGISTRATION BUREAU VS S. MAJUMDAR & CO
15		828179	2227033	S. MAJUMDAR & CO VS REMFY & SAGAR
16		842362	2169288	NICHE, INTELLECTUAL PROPERTY OFFICES VS INTELLECT IPR CONSULTING
17		824388	2112372	TRADE MARK REGISTRATION BUREAU VS FATEHCHAND C. SHAH & CO
18		832045	2408750	GLOW WELL VS VISHESH AND ASSOCIATES
19		805142	2345894	D. SEN & CO VS DE PENNING & DE PENNING.

20		845231	2266382	KHARAGPUR TRADE MARK BUREAU VS RAVAL & CO
<b>Date : 08/03/2022</b>				
S.No	TIME	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1		850489	2390144	A.C. GANGOPADHYAY, ADVOCATE VS M/S. V.A. ASSOCIATES
2		829074	2302704	SINGHANIA & COMPANY VS Khaitan & Co
3		828762	2313784	JEETEN KUMAR DHAL, ADVOCATE VS SUN PHARMA LABORATORIES LIMITED
4		829317	2431535	AUROMAA ASSOCIATES VS WORLDWIDE REGISTRATION BUREAU
5		849437	2385751	BHARAT DASWANI VS A. SHUNGLU & CO
6		850460	2390144	A.C. GANGOPADHYAY, ADVOCATE VS SUN PHARMA LABORATORIES LIMITED
7		833685	2322432	D.P. AHUJA & CO VS Khaitan & Co
8		824956	2269982	L.S. DAVAR & CO VS SHUKLA TRADE MARK COMPANY

9		828762	2313784	JEETEN KUMAR DHAL, ADVOCATE VS SUN PHARMA LABORATORIES LIMITED
10		843861	2322726	S. MAJUMDAR & CO VS CHAKRABORTY & ASSOCIATES
11	02.00 P.M.	825588	2374283	CHAKRABORTY & ASSOCIATES VS W. S. KANE & CO
12		910488	2387309	L.S. DAVAR & CO VS LALL & SETHI
13		819010	2098086	JP TRADE MARK SERVICES VS TRADE MARK REGISTRATION BUREAU
14		828162	2426989	EASY TRADE SOLUTION VS V. RAVI, ADVOCATE
15		845233	2451491	BISWAJIT SARKAR, ADVOCATE VS SHUKLA TRADE MARK COMPANY
16		746103	1616074	K&S PARTNERS VS SURESH & CO
17		832495	2352774	D.P. AHUJA & CO VS LALJI ADVOCATES
18		800360	2221851	KHAITAN & CO LLP VS ASIAN PATENT BUREAU
19		910489	2387309	NITIN MASILAMANI VS LALL & SETHI

20		829538	2203659	NICHE, INTELLECTUAL PROPERTY OFFICES VS PHOENIX-LEGAL
21		268660	2975276	LALJI ADVOCATES VS IDEAL TRADE MARK SERVICES
<b>Date : 09/03/2022</b>				
<b>S.No</b>	<b>TIME</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	11.00 A.M.	172597	1124372	C.J. ASSOCIATES VS COMPANY SECRETARY
2		769656	1874450	ANAND AND ANAND VS TRADE MARK REGISTRATION BUREAU
3		174135	1024435	S. MAJUMDAR & CO VS HINDUSTAN LEVER LIMITED
4		823845	1845288	MKC & ASSOCIATES VS K & S PARTNERS
5		794179	2172497	D. SEN & CO VS KAMAL GARG & ASSOCIATES
6		258574	1396238	TRADE MARK REGISTRATION BUREAU VS LALJI ADVOCATES
7		820638	2088801	D. SEN & CO VS ANAND AND ANAND
8		822938	2240191	L.R. SWAMI CO VS D. SEN & CO.

9		798337	2221252	S. MAJUMDAR & CO VS ASM LAW OFFICES
10		844542	2221423	VICTOR MOSES & CO VS MACE CORPORATE ASSOCIATES
11	02.00 P.M.	791340	2109110	GAWDE MEGHA ASHOK VS VISHESH & ASSOCIATES
12		807386	2330500	S. MAJUMDAR & CO. VS M. P. MIRCHANDANI & CO
13		803956	2299479	D.P. AHUJA & CO VS M. P. MIRCHANDANI & CO
14		785927	2059707	NAVITA SRINET VS KAMAL GARG & ASSOCIATES
15		843659	2222264	D. SEN & CO. VS VISHESH AND ASSOCIATES
16		720309	1489052	RAHUL CHAUDHRY & PARTNERS VS MAHTTA & CO
17		829368	2356488	S. MAJUMDAR & CO VS H K ACHARYA AND COMPANY
18		845587	2271952	BUREAU OF PATENTS AND TRADE MARKS VS M/S. V.A. ASSOCIATES
19		845632	2265923	GOLDFINN TECHNOLOGIES VS R.K. DEWAN & CO.
20		803957	2299479	D.P. AHUJA & CO VS M. P. MIRCHANDANI & CO

Date : 10/03/2022

S.No	TIME	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	11.00 A.M.	809234	2352775	D.P. AHUJA & CO VS CHADHA AND CHADHA
2		829827	2373262	D. SEN & CO VS VISHESH AND ASSOCIATES
3		830707	2433243	D. SEN & CO VS V.A. ASSOCIATES
4		813071	2263258	GOLDFINN TECHNOLOGIES VS REMFY & SAGAR
5		823423	2350652	BHARAT DASWANI VS AMARJIT & ASSOCIATES
6		828952	2303324	D. SEN & CO VS ANJAN SEN & ASSOCIATES
7		804675	2198205	DE PENNING & DE PENNING VS SUN PHARMA LABORATORIES LIMITED
8		791458	1927958	L.S. DAVAR & CO. VS S.S. RANA & CO
9		791459	1927958	L.S. DAVAR & CO. VS S.S. RANA & CO
10		916790	2225715	LALL & SETHI VS ZEUSIP

11	02.00 P.M.	820681	2128474	DASWANI & DASWANI VS R.K. DEWAN & CO
12		844031	2137163	KOLKATA TRADE MARK SERVICE VS USHA A. CHANDRASEKHAR
13		918149	2296380	IPR HOUSE.COM VS GAWDE MEGHA ASHOK
14		832057	2431356	S. MAJUMDAR & CO VS REMFREY & SAGAR
15		873308	2328383	NICHE, INTELLECTUAL PROPERTY OFFICES VS V. RAVI, ADVOCATE
16		831932	2405142	D. SEN & CO VS MADAMSER & CO
17		829070	2271288	D. SEN & CO VS USHA A. CHANDRASEKHAR
18		829398	2332435	IDEAL TRADE MARK SERVICES VS GLOW WELL
19		845023	2235085	SEN ASSOCIATES VS R.K. DEWAN & CO
20		779213	1914829	TRADE MARK REGISTRATION BUREAU VS FATECHAND C. SHAH & CO
<b>Date : 14/03/2022</b>				
<b>S.No</b>	<b>TIME</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>



1	11.00 A.M.	853926	2619607	S. MAJUMDAR & CO vs R.K. DEWAN & CO
2		853923	2619608	S. MAJUMDAR & CO vs R.K. DEWAN & CO
3		746346	1677284	EASY TRADE SOLUTION VS K.C. PATEL & CO
4		828160	2384696	IPR HOUSE.COM VS V. RAVI, ADVOCATE
5		807924	2143510	LALJI ADVOCATES VS ANAND AND ANAND
6		819622	2456262	S. MAJUMDAR & CO vs LALL LAHIRI & SALHOTRA
7		853703	2176408	D. SEN & CO VS H K ACHARYA AND COMPANY
8		839131	2104608	GOODWILL REGISTRATION SERVICE VS GURVINDER SINGH & ASSOCIATES
9		847825	2538369	S. MAJUMDAR & CO VS TRADE MARK REGISTRATION BUREAU.
10		832048	2464292	CHAKRABORTY & ASSOCIATES VS VISHESH AND ASSOCIATES
11	02.00 P.M.	833939	2504844	D. SEN & CO. VS Khaitan & Co.
12		847298	2462773	DASWANI & DASWANI. VS ASHOKA TRADE MARKS CO.

13		831596	2467631	VICTOR MOSES & CO. VS S.S. RANA & CO
14		827264	2459882	S.S. DATTA & ASSOCIATES VS R.K. DEWAN & CO
15		847299	2487829	DASWANI & DASWANI VS ASHOKA TRADE MARKS CO
16		838178	2604958	IPR HOUSE.COM VS V. RAVI, ADVOCATE
17		851498	2456073	LEXMOTION VS DASWANI & DASWANI
18		854802	2521775	KOLKATA TRADE MARK SERVICE VS M/S. V.A. ASSOCIATES
19		855609	2528898	VISHESH AND ASSOCIATES VS GLENMARK PHARMACEUTICALS LIMITED
20		848127	2533949	D. SEN & CO. VS SURESH & CO

**Date : 15/03/2022**

S.No	TIME	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	11.00 A.M.	896585	2588662	D. SEN & CO. VS M/S. V.A. ASSOCIATES
2		832649	2615312	DASWANI & DASWANI. VS KAYSER AND COMPANY.

3		889024	2583126	S. MAJUMDAR & CO. VS S.SINGH & ASSOCIATES
4		854803	2533581	S. MAJUMDAR & CO. VS M/S. V.A. ASSOCIATES
5		850232	2507243	GOLDFINN TECHNOLOGIES VS INTTL ADVOCARE
6		812057	2493385	D.P. AHUJA & CO VS MANGLA REGISTRATION SERVICE
7		834123	2632590	SEENERGI IPR VS PUTHRAN & ASSOCIATES
8		897894	2586040	SINGHANIA & COMPANY VS C. J. ASSOCIATES.
9		886368	2581068	ANIRUDDHA MAITRA, ADVOCATE VS D. K. DHINGRA, ADVOCATE
10		896246	896246	D. SEN & CO. VS V. RAVI, ADVOCATE
11	02.00 P.M.	880863	2546154	BUREAU OF PATENTS AND TRADE MARKS VS SUN PHARMA LABORATORIES LIMITED
12		896232	2588662	D. SEN & CO. VS ARISTO PHARMACEUTICALS PVT. LTD.
13		827927	2492376	D.P. AHUJA & CO VS SHAH IP

14		851060	2512525	C. J. ASSOCIATES. VS MAHTTA & CO
15		854800	2528898	D. SEN & CO. VS M/S. V.A. ASSOCIATES
16		832416	2637973	TRADE MARK REGISTRATION BUREAU. VS BANSAL & COMPANY
17		850853	2497945	D.P. AHUJA & CO VS DEPENNING & DEPENNING
18		890721	2622813	D.P. AHUJA & CO VS DE PENNING & DE PENNING
19		890304	2634028	DASWANI & DASWANI. VS S. MAJUMDAR & CO
20		833840	2504844	D. SEN & CO. VS SUSHANT M. SINGH & ASSOCIATES

**Date : 21/03/2022**

<b>S.No</b>	<b>TIME</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	11.00 A.M.	854872	2622130	S. MAJUMDAR & CO VS LALJI ADVOCATES
2		886289	2476355	L.S. DAVAR & CO VS M/S. V.A. ASSOCIATES
3		829227	2495246	DE PENNING & DE PENNING. VS ORBIT CORPORATION LIMITED

4		847296	2487828	DASWANI & DASWANI VS ASHOKA TRADE MARKS CO.
5		855449	2623306	MITRA & ASSOCIATES VS WORLDWIDE REGISTRATION BUREAU.
6		820412	2490186	KOLKATA TRADE MARK SERVICE VS ASHOKA TRADE MARKS CO.
7		815883	2485071	L.S. DAVAR & CO VS W. S. KANE & CO
8		840181	2588664	D. SEN & CO. VS R.K. DEWAN & CO
9		828865	2470591	D. SEN & CO. VS TRADE MARK REGISTRATION BUREAU.
10		814357	2519412	S. MAJUMDAR & CO VS VISHESH AND ASSOCIATES
11	02.00 P.M.	847297	2462772	DASWANI & DASWANI. VS ASHOKA TRADE MARKS CO.
12		820117	2538508	S. MAJUMDAR & CO. VS LALL LAHIRI & SALHOTRA
13		811481	2538510	S. MAJUMDAR & CO. VS LALL LAHIRI & SALHOTRA
14		820118	2538509	S. MAJUMDAR & CO. VS LALL LAHIRI & SALHOTRA

15		895172	2572953	IDEAL TRADE MARK SERVICES. VS W. S. KANE & CO
16		855830	2534663	A. SHUNGLU & CO. VS SINGH & SINGH LALL & SETHI
17		891404	2645257	ANJAN SEN & ASSOCIATES VS ANAND AND ANAND
18		834434	2545071	KOLKATA TRADE MARK SERVICE VS TRADE MARK REGISTRATION BUREAU
19		829229	829229	DE PENNING & DE PENNING. VS ORBIT CORPORATION LIMITED
20		845109	2300083	LALL & SETHI VS ALTACIT GLOBAL

**Date : 22/03/2022**

<b>S.No</b>	<b>TIME</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1	11.00 A.M.	849922	2506193	S. MAJUMDAR & CO. VS L.S. DAVAR & CO.
2		833021	2453565	S. MAJUMDAR & CO VS M/S. V.A. ASSOCIATES
3		850948	2459888	S.S. DATTA & ASSOCIATES VS H K ACHARYA AND COMPANY
4		850233	2507244	GOLDFINN TECHNOLOGIES VS INTTL ADVOCARE

5		819835	2495345	KHAITAN & CO LLP VS ASHOKA TRADE MARK CO.
6		898513	2581106	S. MAJUMDAR & CO VS R.K. DEWAN & CO.
7		885355	2620910	LALJI ADVOCATES VS GURVINDER SINGH & ASSOCIATES
8		833176	2464292	CHAKRABORTY & ASSOCIATES VS KIRAN J. MEHTA
9		832728	2480293	CHAKRABORTY & ASSOCIATES VS MAHTTA & CO.
10		857791	2868213	D.P. AHUJA & CO VS INDIAN TRADE MARKS CO
11		894162	2695315	TRADE MARK REGISTRATION BUREAU. Vs S. MAJUMDAR & CO.
12		880862	2546155	BUREAU OF PATENTS AND TRADE MARKS VS SUN PHARMA LABORATORIES LIMITED
13		893966	2709160	S. MAJUMDAR & CO. VS WORLDWIDE REGISTRATION BUREAU.
14		899098	2776937	DASWANI & DASWANI VS ANAND AND ANAND
15		917687	2680217	KOLKATA TRADE MARK SERVICE VS DASWANI & DASWANI.

16		888045	2706590	IDEAL TRADE MARK SERVICES VS JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
17		865089	2813575	S. MAJUMDAR & CO. VS J.M.J. ADVERTISING & MARKETING PVT LTD
18		893968	2694537	S. MAJUMDAR & CO VS WORLDWIDE REGISTRATION BUREAU.
19		894866	2714047	TRADE MARK REGISTRATION BUREAU VS ARJUN T. BHAGAT & CO.
20		900055	2815953	RAJKUMAR BARANWAL VS ANAND AND ANAND

**Date : 23/03/2022**

<b>S.No</b>	<b>TIME</b>	<b>OPPOSITION/ RECTIFICATION NO.</b>	<b>APPLICATION NO.</b>	<b>PARTY NAME</b>
1		1116577	3834432	GARGI SEN VS K & S PARTNERS
2		957393	2833510	AONE AGRO PRODUCTS (P) LTD VS MADAMSER & CO
3		965275	3021095	AONE AGRO PRODUCTS (P) LTD VS MADAMSER & CO
4		957395	2833509	AONE AGRO PRODUCTS (P) LTD VS MADAMSER & CO



5		1110309	3717001	D. SEN & CO VS SUJATA CHAUDHRI IP ATTORNEYS
6		1117985	3716999	D. SEN & CO VS SUJATA CHAUDHRI IP ATTORNEYS
7		1106808	3735652	ANAND AND ANAND VS H K ACHARYA AND COMPANY
8		899744	2581527	ANAND AND ANAND VS RAHUL RAJPUT
9		1054722	2950192	DEPENNING & DEPENNING VS DELHI REGISTRATION SERVICE
10		238468	1262822	D.P. AHUJA & CO VS S. M. GUPTA & CO
11		725822	1510352	RNA, IP ATTORNEYS VS ARJUN T. BHAGAT & CO
12		238756	1262822	D.P. AHUJA & CO VS DELHI REGISTRATION SERVICE
13		929246	3690457	SAGAR CHANDRA & ASSOCIATES VS VIDHANI TRADE MARKS CO.
14		265849	3690456	SAGAR CHANDRA & ASSOCIATES VS VIDHANI TRADE MARKS CO.
15		738781	1609945	DELHI REGISTRATION SERVICES vs TAJ TRADE MARK PVT. LTD
16		739399	1609945	DELHI REGISTRATION SERVICES vs S. MAJUMDAR & CO

17		268091	2144329	DELHI REGISTRATION SERVICES VS TAJ TRADE MARK
<b>Date : 24/03/2022</b>				
S.No	TIME	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1		832798	2389395	IPR HOUSE.COM VS R.K. DEWAN & CO.
2		824392	2264602	TRADE MARK REGISTRATION BUREAU VS FATEHCHAND C. SHAH & CO
3		850074	2407792	SHUKLA TRADE MARK COMPANY VS GRASIM INDUSTRIES LIMITED
4		896631	2339549	GOLDFINN TECHNOLOGIES VS TRADE MARK REGISTRATION BUREAU.
5		830263	2426074	KOLKATA TRADE MARK SERVICE VS DELHI REGISTRATION SERVICES
6		849220	2296403	CNR PARTNERS VS R.K. DEWAN & CO.
7		829073	2263299	D. SEN & CO VS Khaitan & Co.
8		845857	2280366	D. SEN & CO. VS S.M. GUPTA & COMPANY
9		809228	2352775	D.P. AHUJA & CO VS CHADHA AND CHADHA

10		812058	2289033	SHUKLA TRADE MARK COMPANY VS V. GOPALAKRISHNA,ADVOCATE
11		829180	2313512	TRADE MARK REGISTRATION BUREAU VS Y. J. TRIVEDI & CO
12		906436	2323919	D. SEN & CO VS MAHTTA & CO
13		845627	2400541	BHARAT DASWANI VS MAHTTA & CO
14		849730	2390144	A.C. GANGOPADHYAY, ADVOCATE VS VISHESH AND ASSOCIATES
15		806048	2345894	D. SEN & CO. VS MACE CORPORATE ASSOCIATES
16		800709	1904111	GLOW WELL VS W. S. KANE & CO.